

## COMMUNITY PROJECTS

\*1329. **Shri Madiah Gowda:** Will the Minister of Planning be pleased to state:

(a) which of the States have formed State Development Committees, District Development Committees, and appointed District Development Officers as per the requisition of the Community Development Projects; and

(b) whether any State Governments have submitted plans and estimates of the Project that is to be worked in their States?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) The Governments of Assam, Bihar, Bombay, Madras, Punjab, Uttar Pradesh, Madhya Bharat, Rajasthan and Saurashtra have constituted State Development Committee. Bihar, Madras and Madhya Bharat have also set up District Development Committees and appointed District Development Officers.

(b) No. These are due by the 31st July, 1952.

**Shri Madiah Gowda:** May I know whether these centres in the different States will be started at one and the same time, or at different times?

**Shri Nanda:** In the ordinary course, at the same time.

**Dr. P. S. Deshmukh:** Has any decision been taken as to who should be the Chairmen of these Committees? Whether they will be non-officials or officials?

**Shri Nanda:** In the case of the Development Committees, the district officer or the Collector will be the Chairman.

**Shri H. N. Mukerjee:** Is there a Central Committee to administer these projects?

**Shri Nanda:** There is a Central Committee, Sir.

**Shri H. N. Mukerjee:** In the Central Committee, is there any provision regarding the particular status of the American administrator?

**Shri Nanda:** No, Sir.

**Shri Karul Singhji:** When is the work likely to be started in Rajasthan?

**Shri Nanda:** It is the same schedule as for all the States.

**Dr. P. S. Deshmukh:** Is there any possibility of a suitable non-official being a Chairman of any committee?

**Shri Nanda:** The whole organisation can be reviewed from time to time.

**Shri Punnoose:** May I know whether the Government have received any representation from Travancore-Cochin to open a community project centre in Setherthalai taluk?

**Shri Nanda:** Each State had submitted its recommendations, and based on the order of priority, the actual location of the community project centre was fixed in consultation with the State Committees.

✓ **Shri Syamnandan Sahaya:** Are Members of Parliament treated as officials or non-officials?

**Shri Nanda:** They are going to be associated in an advisory capacity.

## TRACTORS (MANUFACTURE)

\*1330. **Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any factory in India for the manufacture of tractors; and

(b) if not, whether there is any proposal for starting any in the near future?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Three firms propose to manufacture tractors in India. One of them has already started assembling them from imported parts.

**Shri B. N. Roy:** May I know the number of manufactured till now?

**Shri T. T. Krishnamachari:** The people who are assembling tractors from parts imported are Fergusons. Their capacity is about 4,200 units a year and their production has been until recently on an average about 10 to 12 a day. But I understand they have slowed down their production because stocks have accumulated.

**Shri B. N. Roy:** May I know whether the capital invested in the factory is Indian?

**Shri T. T. Krishnamachari:** I should like to have notice.

**Seth Govind Das:** Are these factories only importing parts or are they themselves manufacturing certain parts?

**Shri T. T. Krishnamachari:** That is the idea. They have a manufacturing programme.

**Shri K. K. Basu:** May I know the comparative prices of tractors assembled here and of those imported from abroad?

**Shri T. T. Krishnamachari:** A comparison is impossible for the reason that tractors are of different horse-power capacity. I think the tractors that have been assembled today in India—Ferguson tractors—sell somewhere near Rs. 7,000. But for bigger tractors the prices are higher.

**Shri Sarangadhar Das:** May I know if there is a project for manufacturing tractors in Orissa, and if the Government is considering putting up a factory there?

**Shri T. T. Krishnamachari:** I have heard there is a scheme for manufacturing tractors in Orissa.

**Shri Syamnandan Sahaya:** Has any attempt been made by the Government to compare prices of similar types of tractors? Of course there are tractors and tractors. But has any attempt been made to compare prices on similar types of tractors?

**Shri T. T. Krishnamachari:** I can appreciate that the hon. Member desires me to be precise, but I would like that courtesy to be extended to me? if he states precisely what is the type of tractors he has in mind, I can answer the question.

#### NAGPUR BROADCASTING STATION

\*1331. **Shri K. G. Deshmukh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any plan to develop the Nagpur Broadcasting Station into a self-contained station; and

(b) if so, what is the time limit for its completion?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes. A 10 K. W. medium wave transmitter is already under installation at Nagpur.

(b) Six months approximately.

**Shri K. G. Deshmukh:** What is the strength of the present transmitter at Nagpur?

**Dr. Keskar:** The present transmitter is about 1 K.W.

**Dr. P. S. Deshmukh:** Is it a fact that this new machine was imported a very long time back and it was lying in Bombay for over a year and it could not be installed so long?

**Mr. Speaker:** The hon. Member is referring to the 10 K.W. transmitter probably.

**Dr. Keskar:** No. Probably he is referring to some other transmitters

that were imported, which have been lying for some time but we are not able to use them.

**Dr. P. S. Deshmukh:** Could the hon. Minister tell us how long it will take for installing this transmitter?

**Mr. Speaker:** He has said six months.

**Dr. Keskar:** By the end of this year it will be ready.

**Shri Velayudhan:** May I know whether there is any non-completed radio station in India?

**Mr. Speaker:** It is a much wider question. This is a specific question about Nagpur.

#### EVACUEE PROPERTY

\*1332. **Shri M. L. Agrawal:** (a) Will the Minister of Rehabilitation be pleased to refer to the reply to parts (a) and (b) of starred question No. 503 asked on the 4th June, 1952 and state why no decision with regard to the settlement of claims other than those secured on the immovable property of the Evacuee has so far been taken by Government?

(b) When is a decision likely to be taken?

(c) Has the Custodian been directed by Government to withhold payments of claims registered by him pending the decision referred to above?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Because the matter is still under consideration.

(b) As soon as the matter has been fully considered. I can give no definite date.

(c) Yes.

#### STALL-HOLDERS (DISPLACED PERSONS)

\*1334. **Shri M. L. Dwivedi:** Will the Minister of Rehabilitation be pleased to state:

(a) the facts regarding the proposal to shift the displaced stall-holders of Queensway, New Delhi to a new market constructed behind the Connaught Circus Telephone Exchange;

(b) whether the new market has already been constructed;

(c) the reasons for shifting of them;

(d) at whose instance this decision has been made; and

(e) what the difficulties are in allowing them to remain where they are?